NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON __O3-O2 -2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: TP 296 16

PETITION NUMBER

: TP 136/17

NAME OF THE PETITIONER (S)

: NEXT RADIO LTD.

NAME OF THE RESPONDENT (S)

: SAMRUDDHI REALITY LT.

UNDER SECTION

433(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

DORE RAT

Adu for pet

Ph: 9743897941

Petstsoner

Shri Dore Raj, Advocate appearing for the Petitioner company is present. He has filed 2 sets of copies. He is directed to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 03.03.2017.

MEMBER (J)

MEMBER (T)